

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 07<sup>th</sup> March, 2024 at 02.30 p.m. ;**

### **I**

The Division Bench comprising of the **Hon'ble Shri. Justice Nitin W. Sambre ( at Nagpur)** and the **Hon'ble Shri. Justice Valmiki Sa Menezes (at Goa)** will take up the **Criminal Appeal (APEAL) No. 730/2018 for hearing , through Video Conferencing.**

### **II**

Soon after the Division Bench work is over, the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the extant judicial assignment pertaining to Single Bench-III.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 06.03.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**